धक्य प्रदेश में धाकाशशाणी केन्द्रों से यें भेरपाध समाचार प्रभारण

Written Answers

· *119. श्री धारेलाल खण्डेलवाल : क्या सुचना और प्रसारण मंत्री यह बताने की कथा करेंगे कि:

- (क) क्या यह सच है कि मध्य प्रदेश में श्राभाशवाणी के इन्दौर श्रीर भोपाल केन्द्रों में भेद-मावपूर्ण तथा एकपक्षीय समाचार प्रसारण के तिरोव में प्रदर्शन किये गये थे:
- (ख) यदि हां, तो उसका ब्यौरा क्या
- (ग) इस सम्बन्ध में प्रदर्शनकारियों द्वारा दिये गये जापन तथा उनकी मांगों का ब्यौरा क्या है ?

स्पनः भीर प्रसारण मंत्री (श्री धतरत साठे) : (क) जो, हां?

- (स) जिस माननीय सदस्य ने यह प्रश्न पूछा है उनके द्वारा और भारतीय जनता पार्टी के अन्य कार्यकर्ताओं द्वारा 16-1-82 को प्रकाशवाणी के भोपाल केन्द्र के ै सामने प्रदर्शन किये गये थे । मध्य प्रदेश के कुछ विधायकों के नेतत्व में भारतीय जनता पार्टी के कार्यकर्ताओं द्वारा 21-1-82 की • प्राकाणवाणी के इंदौर केन्द्र के सामने भी प्रदर्शन किया गया था।
- (ग) यह ग्रारोप लगाया गया था कि भारतीय जनता पार्टी को गतिविधियों को श्राकाशवाणी द्वारा उपयुक्त रूप से कवर नहीं किया बया था। तथ्यात्मक रूप से यह सच पहीं है ?

Questionnaire issued by Law Commission on the efficacy of the present judicial system

*120. SHRIMATI AMARJIT KAUR:

SHRI RAMANAND YADAV:

Will the Minister of LAW JUS-TICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Law Commission has circulated an elaborate questionnaire to elicit the opinion of the legal profession on the efficacy of present judicial system; and
- (b) if so, what are the points which the opinion has been sought and which are the forums, agencies and legal experts to whom the questionnaire has been sent?

LAW JUS-THE MINISTER OF TICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) Yes, Sir.

(b) A copy of the Questionnaire, which is self-explanatory, is laid on the Table. The Questionnaire has been issued to various institutions and functionaries such as the Supreme Court and the High Courts, Attorney-General, Solicitor-General and Additional Solicitor-General, the Bar Council of India and the High Court Bar Associations Advocates-General of the States, Deans of Faculties of Law, Political Science and Sociology of 17 prominent universities. Institutes of Management at Hyderabad, Calcutta and Bombay, Director of the Indian Law Institute, Mayors of Municipal Corporations of Calcutta, Bangalore. Hyderabad and Nagpur, Chambers of Commerce & Industry and the various Trade Unions. Steps have also been taken by the Law Commission to publish the Questionnaire in the leading law journals of the country.

See Appendix CXXI, Annexure No. 231